

(1) Thirty-fifth Report on Action Taken by Government on the recommendations/observations contained in the Eighteenth Report on Demands for Grants (1995-96) of the Department of Culture, Ministry of Human Resource Development;

(2) Thirty-sixth Report on Action Taken by Government on the recommendations/observations contained in the Twenty-first Report on Demands for Grants (1995-96) of the Department of Women and Child Development, Ministry of Human Resource Development;

(3) Thirty-seventh Report on Action Taken by Government on the recommendations/observations contained in the Twenty-second Report on Demands for Grants (1995-96) of the Department of Education, Ministry of Human Resource Development;

(4) Thirty-eighth Report on Action Taken by Government on the recommendations/observations contained in the Nineteenth Report on Demands for Grants (1995-96) of the Department of Health, Ministry of Health and Family Welfare;

(5) Thirty-ninth Report on Action Taken by Government on the recommendations/observations contained in the Twentieth Report on Demands for Grants (1995-96) of the Department of Family Welfare, Ministry of Health and Family Welfare; and

(6) Fortieth Report on Action Taken by Government on the recommendations/observations contained in the Seventeenth Report on Demands for Grants (1995-96) of the Department of Youth Affairs and Sports, Ministry of Human Resource Development.

14.31½ hrs

STANDING COMMITTEE ON SCIENCE AND
TECHNOLOGY, ENVIRONMENT AND FORESTS

Thirtieth Report

SHRI K.G. SHIVAPPA (Shimoga) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the

Thirtieth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report (1994-95) of the Ministry of Environment and Forests with reference to the issues related to conservation of forests and forestry development vis-a-vis National Forest Policy, particularly with respect to afforestation and regeneration of degraded areas.

14.32 hrs.

COMMITTEE ON PETITIONS

Minutes

SHRI P.G. NARAYANAN (Gobichettipalayam) : Sir, I beg to lay on the Table of the House the Minutes (Hindi and English versions) of the Sixth-Seventh to Seventieth sittings of the Committee on Petitions.

14.33 hrs

STATEMENT CORRECTING REPLY TO STARRED
QUESTION NO.205 DATED 11.12.1995 RE:
FERTILIZER PRODUCTION

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : Sir, I invite the attention of the House to the reply given to Starred Question No. 205 in this House on 11th December, 1995. There were some totalling mistakes in the annexure referred to in part (b) of the original reply of the Question. A revised Annexure giving Statewise production and consumption of fertilizers during 1992-93, 1993-94 and 1995-96 is laid on the Table of the House.

The lapse, which was on account of inadvertent typographical errors, is regretted and I crave the indulgence of the House to the extent mentioned above.

The correction statement was earlier scheduled to be made on 18.12.1995. However, due to adjournment of the House on that day and repeated adjournments thereafter, it could not be made in the Winter Session.